

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 116 OF 2017

Dated : 6th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sasan Power Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Vishrov Mukerjee
Mr. Yashaswi Kant

Counsel for the Respondent(s)

Mr. G. Umopathy
Ms. Vaishnavi V. for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 to 6

Ms. Swapna Seshadri
Ms. Neha Garg for R-7,8,9 & 13

Mr. Vivek Kumar
Ms. Sakshi
Mr. Anurag Bansal for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **15-04-2019**.

**(S.D. Dubey)
Technical Member**

tpd/js

**(Justice Manjula Chellur)
Chairperson**